

(c) and (d). The price of the machine to be manufactured by the Company in the private sector is estimated by them at Rs. 4,200/-. This firm could not be registered with the Directorate General of Technical Development as they had not furnished the requisite information as required by the Directorate General of Technical Development and they were informed in March, 1972 that their application was being rejected. The firm have since furnished the additional information required and the scheme is being considered and the scheme is being considered by the Directorate General of Technical Development for registration.

Removal of Poverty and Attainment of Economic Self Reliance during Fifth Plan

498. SHRI RAJDEO SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether the twin objectives of the Fifth Plan are the removal of poverty and attainment of economic self-reliance; and

(b) if so, the measures proposed to be taken by the Planning Commission during the fifth Plan to achieve these objectives?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Planning Commission has since finalised the Paper. Approach to the Fifth Five Year Plan, which is at present under the consideration of Government. A brief note indicating the salient features on this paper is laid on the Table of the House. [Placed in Library. See No. LT-3683/72.]

Rated capacity of Industrial Undertakings in U.P.

499. SHRI RAJDEO SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether in the industrial field Cotton textiles, sugar and oil, mills

are in bad shape in Uttar Pradesh; and are working much below the rated capacity; and

(b) if so, the remedy Government propose to raise them to the desired level?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Many cotton textiles, sugar and oil mills in U.P. are working below capacity and the position is not satisfactory. The State Government have programmes for rehabilitation of sick mills by providing financial assistance for rejuvenation and modernisation. They have already promoted a Sugar Corporation and a Textile Corporation, and with regard to oil mill industry, taken up the credit supply position with the Reserve Bank of India.

Activities of Junior Chamber of Commerce

500. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any machinery to know the activities of Junior Chamber of Commerce in the country; and

(b) how this organisation get finance for its activities and through what agency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). Adequate machinery exists to maintain vigilance over association whose activities are unlawful. However, neither the activities of Junior Chamber of Commerce nor its source of finance have come to any adverse notice. It is, therefore, presumed that the Junior Chamber of Commerce meets the expenditure through subscription, donations, etc.